

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/44299/2024	MAHANADI COALFIELDS LTD., BURLA VS M/S. GSCO INFRASTRUCTURE PVT. LTD.	RAKESH SHARMA VS	// ()	
2	D-BLAPL/31318/2024	SRINATH @ TRINATH KUMAR ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// ()	KHARABEL NAGAR P.S. /184 /2008
3	D-BLAPL/31323/2024	AMIT NANDI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// ()	/0
4	D-BLAPL/31327/2024	MOHAN SUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// ()	/0
5	D-BLAPL/31328/2024	ANJAN MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// ()	KENDRAPARA SADAR /276 /2024
6	D-BLAPL/31331/2024	DEBUA @DANGUA @ KANHU CHARAN MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// ()	KENDRAPARA /185 /2024
7	D-BLAPL/31335/2024	MUNA @ SIDHANTA MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// ()	BARI RAMACHANDRAPUR /450 /2024
8	D-BLAPL/31336/2024	DEBUA @ DANGUA @ KANHU CHARAN MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// ()	KENDRAPARA /183 /2024
9	D-BLAPL/31339/2024	PRAMISH CHANDRA BIHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// ()	NARLA /183 /2024
10	D-BLAPL/31344/2024	SWAGAT MOHANTY @ VICKY VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	// ()	BARIPADA TOWN /489 /2023
11	D-BLAPL/31347/2024	KUNJA BIHARI JAGAT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// ()	BODEN /135 /2023

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12	D-BLAPL/31355/2024	MINAKETAN NAIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	RENGALI (SAMBALPUR) /122 /2024 () //	
13	D-BLAPL/31356/2024	JAGABANDHU BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	LAIMURA /67 /2024 () //	
14	D-BLAPL/31357/2024	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	SUJATA JENA VS	TANGI /172 /2024 () //	
15	D-BLAPL/31358/2024	SALIGRAM NAIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 () //	
16	D-BLAPL/31360/2024	SUSILA MANGARAJ VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	JANKIA P.S. /299 /2024 () //	
17	D-BLAPL/31361/2024	BODHIA @ PRATAP MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /397 /2024 () //	
18	D-BLAPL/31363/2024	SAGAR GHADEI VS STATE OF ODISHA	SUSANTA KUMAR PANIGRAHI VS	BADABAZAR /174 /2024 () //	AOR20220000772C202400031
19	D-BLAPL/31364/2024	DHANDA @ ARABINDA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /238 /2022 () //	
20	D-BLAPL/31366/2024	D. DIPTIRANJAN @ CHANDA @ CHAMBA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	TOMANDO /233 /2024 () //	
21	D-BLAPL/31368/2024	CHANDAN JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /422 /2024 () //	
22	D-BLAPL/31371/2024	SEENU R VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CYBER CRIME AND ECONOMIC OFFENCES /11 /2024 () //	
23	D-CMP/44295/2024	RAMA KRUSHNA PANIGRAHI	ARJUNA CHARANA BEHERA	//	

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		VS	VS	()	
		LOBHA BALABANTARAY		//	
24	D-CMP/44305/2024	TRINATH BARAL	BASUDEV BARIK	//	
		VS	VS	()	
		CHIEF EXECUTIVE, TPCODL, BBSR		//	
25	D-CMP/44315/2024	SANDHYA ROUTHAI @ SANDHYARANI ROUTHAI	RABI NARAYAN BEHERA	//	
		VS	VS	()	
		KASINATH JENA		//	
26	D-CMP/44317/2024	VISHAL VYAS	GOPINATH MISHRA	//	
		VS	VS	()	
		PRAMOD KUMAR PRADHAN		//	
27	D-CMP/44320/2024	SUBHASHIS NAIK	NIRANJAN LENKA	//	
		VS	VS	()	
		CUTTACK CHRISTIAN EDUCATION BOARD,CUTTACK		//	
28	D-CMP/44355/2024	UDAYANATH BHATTA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-CONTC/44284/2024	S.BABURAO @ SIVINI BABURAO	ADV.	//	
		VS	VS	()	
		K.VENKETSWAR REDDY, TAHASILDAR-CUM-CERTIFICATE OFFICER		//	
30	D-CONTC/44307/2024	PAYAL PRIYA SAHOO	ADV.	//	
		VS	VS	()	
		SRI SATYA RANJAN SAHOO, OAS,		//	
31	D-CONTC/44314/2024	ASHOK KUMAR PANI	ASHOK DAS	//	
		VS	VS	()	
		MUKESH KUMAR BHAMOO, I.P.S		//	
32	D-CRLA/31341/2024	KALEBA JANI	S.S.RAY (2)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CRLA/31351/2024	SOUMYA RANJAN BEHERA	BIBEKANANDA MAHAPATRA	TOMKA /123 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-CRLMC/31320/2024	SUBASH CHANDRA GAJENDRA @ SUBAS GAJENDRA	ARJUNA CHARANA BEHERA	SATYABADI /415 /2020	
		VS	VS	()	

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35	D-CRLMC/31343/2024	STATE OF ODISHA KOKA EKKA VS	PABITRA KUMAR NAYAK VS	// /0 ()	
36	D-CRLMC/31346/2024	STATE OF ODISHA NALINI KUMAR PATRA VS	PRASANNA KUMAR MISHRA VS	// /0 ()	
37	D-CRLMC/31348/2024	ISH KUMAR ARORA PRASANTA KUMAR ROUT VS	GOPAL KRUSHNA MOHANTY VS	// GHASIPURA /25 /2022 ()	
38	D-CRLMP/31316/2024	STATE OF ODISHA SANGRAM KESHARI MAHANTY VS	SUDEEP KUMAR SARANGI VS	// /0 ()	
39	D-CRLMP/31317/2024 CRLMP/1425/2024	STATE OF ODISHA BIPIN BIHARI PATRA VS	DAYANIDHI MISHRA VS	// /0 ()	
40	D-FAO/44311/2024	STATE OF ODISHA SAROJINI @ SAJANI PALAI VS	AMIYA KUMAR MOHANTY VS	// /0 ()	
41	D-MACA/44321/2024	UNION OF INDIA ANITA MEHER VS	PABITRA KUMAR NAYAK VS	// /0 ()	
42	D-MACA/44322/2024	SONU AGARWAL SANTOSHI NAYAK VS	T.N.MURTY VS	// /0 ()	AOR20220002995C202400094
43	D-MATA/44293/2024	DAYADAN SAGARIA BHAGYABATI TARASIA VS	RAJENDRA NARAYAN ROUT VS	// /0 ()	AOR20220001558C202400162
44	D-MATA/44319/2024	SUSANTA TARASIA URMILA BEHERA VS	PANCHANAN PANIGRAHI VS	// /0 ()	AOD2024000001C202400315
45	D-OTAPL/44308/2024	PRASAD BEHERA COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS	REKHA KANTI SATAPATHY,SR.S.C VS	// /0 ()	AOR20220001780C202400068
		M/S. HINDALCO INDUSTRIES LIMITED,SAMBALPUR		//	

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46	D-OTAPL/44309/2024	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. HINDALCO INDUSTRIES LTD,SAMBALPUR	REKHA KANTI SATAPATHY,SR.S.C	// 0 //	AOR20220001780C202400069
47	D-RSA/44341/2024	MADAN MOHAN RATH VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
48	D-RVWPET/44294/2024	RAJANI RANI HOTA VS DIRECTOR,M/S COASTAL ROADWAYS LTD., BANGALORE	ADV. VS	// 0 //	
49	D-WA/44276/2024	STATE OF ODISHA VS PRASANNA KUMAR SAHU	PURNA CHANDRA DAS, A.S.C. VS	// 0 //	LOD20240000200C202400154
50	D-WA/44277/2024	STATE OF ODISHA VS TAPAN KUMAR MEHER	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000194C202400179
51	D-WA/44278/2024	STATE OF ODISHA VS SHIRA MAJHI	AMIYA KU MISHRA, A.G.A. VS	// 0 //	LOD20240000200C202400150
52	D-WA/44279/2024	STATE OF ODISHA VS ANTARYAMI DEBATA	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000194C202400178
53	D-WA/44280/2024	STATE OF ODISHA VS DEBASHIS SAHU	AMIYA KU MISHRA, A.G.A. VS	// 0 //	LOD20240000194C202400175
54	D-WA/44281/2024	STATE OF ODISHA VS ARJUN KUMAR DAS	AMIYA KU MISHRA, A.G.A. VS	// 0 //	LOD20240000200C202400149
55	D-WA/44282/2024	STATE OF ODISHA VS ANANDA CHANDRA DAS	AMIYA KU MISHRA, A.G.A. VS	// 0 //	LOD20240000172C202400224
56	D-WA/44283/2024	STATE OF ODISHA VS SAMPATI PUTEL	DEBASIS NAYAK, A.G.A. VS	// 0 //	LOD20240000194C202400181
57	D-WA/44285/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202400156

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		VS	VS	()	
58	D-WA/44286/2024	SARAT KUMAR NAYAK STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400180
		VS	VS	()	
59	D-WA/44287/2024	SOUMYA RANJAN NAYAK BLADAV JEW, BIJE KEONJHARGARH	DUSMANTA KUMAR JENA	//	AOR20220001662C202400026
		VS	VS	()	
60	D-WA/44289/2024	NRUTYA GOPAL DAS STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000200C202400153
		VS	VS	()	
61	D-WA/44290/2024	AKSHYA KUMAR NAYAK BLADAV JEW, BIJE KEONJHARGARH	DUSMANTA KUMAR JENA	//	AOR20220001662C202400027
		VS	VS	()	
62	D-WA/44292/2024	ANANTA GOPAL DAS STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	//	LOD20240000194C202400177
		VS	VS	()	
63	D-WA/44301/2024	SUBHASH CHANDRA ROUT STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400146
		VS	VS	()	
64	D-WA/44303/2024	SANTOSH KUMAR GUMANSINGH STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000200C202400148
		VS	VS	()	
65	D-WA/44323/2024	SARAT KUMAR MOHARANA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000200C202400152
		VS	VS	()	
66	D-WA/44324/2024	ROSALINE STATE OF ODISHA	SANGRAM KESHARI JENA, A.G.A.	//	LOD20240000194C202400173
		VS	VS	()	
67	D-WA/44327/2024	PRAFULLA KUMAR BHOI KRUSHNA CHANDRA DALABEHERA	UMAKANT SAHOO	//	AOD20240000001C202400302
		VS	VS	()	
68	D-WA/44328/2024	STATE OF ODISHA JAYAKRUSHNA PANIGRAHI	SUKANTA KU. NAYAK	//	
		VS	VS	()	

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69	D-WA/44330/2024	COLLECTOR CUM DIST. MAGISTRATE, BHADRAK STATE OF ODISHA VS SAROJ KUMAR DASH	AMIYA KUMAR MISHRA,A.G.A VS	// // ()	LOD20240000200C202400151
70	D-WA/44332/2024	STATE OF ODISHA VS KESHAB CHARAN MALL	DEBASIS NAYAK,A.G.A VS	// // ()	LOD20240000172C202400225
71	D-WA/44333/2024	STATE OF ODISHA VS BAMAN CHARAN SAMAL	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000172C202400227
72	D-WP(C)/44275/2024	SRITTAM DAS VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// // ()	AOR20220001446C202400010
73	D-WP(C)/44288/2024 WP(C)/25952/2024	BALARAM DIXIT VS THE COMMISSIONER ENDOWMENT, ODISHA	DR. SUSANT KUMAR KANUNGO VS	// // ()	
74	D-WP(C)/44291/2024 WP(C)/25933/2024	M/S CRENDENCE INTERIOR PVT. LTD., BBSR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// // ()	
75	D-WP(C)/44296/2024	ALOK KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// // ()	
76	D-WP(C)/44297/2024	DEBAKANTA BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// // ()	
77	D-WP(C)/44298/2024	RASMITA MALIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()	
78	D-WP(C)/44300/2024	BHASKAR MAJHI VS ICHAMAN MAJHI	GOPINATH MISHRA VS	// // ()	
79	D-WP(C)/44302/2024	SAIKH SOPHIAN VS UNION OF INDIA	AMIYA RANJAN SETHY VS	// // ()	

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80	D-WP(C)/44304/2024	KISHORE CHANDRA MOHANTY VS BHUBANESWAR DEVELOPMENT AUTHORITY (BDA), BBSR	SATRUGHNA DASH (A) VS	// ()	
81	D-WP(C)/44306/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// ()	
82	D-WP(C)/44310/2024	DROUPADI SINGH VS CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COALFIELDS LTD., SAMBALPUR	SUSANTA KUMAR DASH VS	// ()	
83	D-WP(C)/44312/2024	DINESH KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// ()	AOR20220002173C202400010
84	D-WP(C)/44313/2024	SUKADEV MOHAPATRA VS STATE OF ODISHA	RAJENDRA KUMAR MUND VS	// ()	AOD20230000184C202400008
85	D-WP(C)/44316/2024	SABITARANI CHAND VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()	AOR20220001207C202400010
86	D-WP(C)/44318/2024	SADIK KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()	AOR20220003390C202400014
87	D-WP(C)/44325/2024	DEBENDRA NATH BEHERA VS DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING, MINISTRY OF LABOUR AND EMPLOYMENT, GOVT. OF INDIA	NIRANJAN LENKA VS	// ()	
88	D-WP(C)/44326/2024	CHITTARANJAN NAYAK VS STATE OF ODISHA	BHARATI DASH VS	// ()	
89	D-WP(C)/44329/2024	SURJYA NARAYAN NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// ()	AOD20240000001C202400308
90	D-WP(C)/44331/2024	DHIRENDRA KUMAR THATEI VS THE STATE OF ORISSA	BIDYADHAR MANSING VS	// ()	
91	D-WP(C)/44334/2024	ABHIMANYU MISHRA	ASHIS KUMAR MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/44335/2024	SURENDRA NATH JENA	SATYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/44336/2024	NAKSHYATRAMALA SAHU	ADWAITA PRASAD SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/44337/2024	DR. AMITABH PANDA	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA		//	
95	D-WP(C)/44338/2024	DR. LAXMIPRIYA PRADHAN	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA		//	
96	D-WP(C)/44339/2024	DR. SUKANTA KUMAR SAHOO	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA		//	
97	D-WP(C)/44340/2024	DR. DEEPAK KUMAR MOHANTY	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA		//	
98	D-WP(C)/44342/2024	DR. DEBASIS MISHRA	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA		//	
99	D-WP(C)/44343/2024	DR. SAMIR RANJAN DASH	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA		//	
100	D-WP(C)/44344/2024	DR. NARAYAN BAR	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA		//	
101	D-WP(C)/44345/2024	DR. JIBANJIT SEN	AKASH ACHARYA	//	
		VS	VS	()	
		ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA		//	
102	D-WP(C)/44346/2024	DR.SURYA NARAYAN MISHRA	AKASH ACHARYA	//	
		VS	VS	()	

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103	D-WP(C)/44347/2024	ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA DR. SANGRAM PARAMGURU VS	AKASH ACHARYA VS	// // ()	
104	D-WP(C)/44348/2024	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA DR.MANASI BHOL VS	AKASH ACHARYA VS	// // ()	
105	D-WP(C)/44349/2024	ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA DR.SWAGATIKA SRICHANDAN VS	AKASH ACHARYA VS	// // ()	
106	D-WP(C)/44350/2024	ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA DR. SWAGATIKA SAHU VS	AKASH ACHARYA VS	// // ()	
107	D-WP(C)/44351/2024	ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA DR.SANJAY KUMAR MOHANTY VS	AKASH ACHARYA VS	// // ()	
108	D-WP(C)/44352/2024	ICAR AGRICULTURAL TECNOLOGY APPLICATION RESEARCH INSTITUTE , KOLKATA RENUBALA BEHERA VS PRAKASH CHANDRA BEHERA	AJAYA KUMAR MOHARANA VS	// // ()	
109	D-WP(C)/44353/2024	S. GEETA PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // ()	
110	D-WP(C)/44354/2024	DR. BIMALENDU MOHANTY VS ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESERACH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// // ()	
111	D-ABLAPL/31313/2024	ANANDA HO VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MOHULDIHA /53 /2024 // ()	
112	D-ABLAPL/31314/2024	NIRMAL NAIK VS STATE OF ODISHA	KHIROD CHANDRA NAYAK VS	MOTANGA /395 /2024 // ()	AOR20230001224C202400002
113	D-ABLAPL/31315/2024	KAISAPA TANDI @ KESAP TANDI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	TITILAGARH /372 /2024 // ()	

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114	D-ABLAPL/31319/2024	UTAMA RANI GURU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /106 /2024 () //	
115	D-ABLAPL/31321/2024	ANIL KUMAR GURU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /106 /2024 () //	
116	D-ABLAPL/31322/2024	TOFAN BALABANTRAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /301 /2024 () //	
117	D-ABLAPL/31324/2024	RANJIT @ NILU SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /197 /2024 () //	
118	D-ABLAPL/31325/2024	PANCHU PRASAD GUPTA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	ANGUL TOWN /784 /2024 () //	
119	D-ABLAPL/31326/2024	RANJAN KUMAR MAHARANA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	ANGUL TOWN /784 /2024 () //	
120	D-ABLAPL/31329/2024	PRAKASH SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BYREE /95 /2023 () //	
121	D-ABLAPL/31330/2024	PRADEEPTA KUMAR MANGARAJ @ GADA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /222 /2024 () //	
122	D-ABLAPL/31332/2024	ISWAR NAYAK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	ASTARANGA /33 /2023 () //	
123	D-ABLAPL/31333/2024	MIHIR KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /207 /2024 () //	
124	D-ABLAPL/31334/2024	BIJAY KUMAR ROUT VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	ATHGARH /286 /2024 () //	
125	D-ABLAPL/31337/2024	RAJESH MIRDHA	SALYADU ANIL KUMAR DORA	BURLA /307 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-ABLAPL/31338/2024	VS STATE OF ODISHA ANWAR ALI KHAN	VS AKASH BHUYAN	() // KENDRAPARA /208 /2024	
127	D-ABLAPL/31340/2024	VS STATE OF ODISHA SANJIB KUMAR BISI @SANJIB KUMAR BISHI	VS MANAS RANJAN BADAJENA	() // BARGAON /205 /2024	
128	D-ABLAPL/31342/2024	VS STATE OF ODISHA RAMESH NAIK @ NAYAK	BASANTA KUMAR NAYAK VS	CHANDRASEKHARPUR /732 /2024 ()	
129	D-ABLAPL/31345/2024	VS STATE OF ODISHA RAMESH NAIK @ NAYAK	BASANTA KUMAR NAYAK VS	CHANDRASEKHARPUR /731 /2024 ()	
130	D-ABLAPL/31349/2024	VS STATE OF ODISHA SEKH GAFARAKHA ALLI @ SK. GAFAR ALLI	SUJIT KUMAR PATTNAIK VS	BEGUNIA P.S. /16 /2023 ()	
131	D-ABLAPL/31350/2024	VS STATE OF ODISHA SK. ASHAN	JYOTIRMAYA SAHOO VS	NIRAKARPUR /267 /2024 ()	
132	D-ABLAPL/31352/2024	VS STATE OF ODISHA MUKRAM KHAN	JYOTIRMAYA SAHOO VS	NIRAKARPUR /268 /2024 ()	
133	D-ABLAPL/31353/2024	VS STATE OF ODISHA MIR MAKSUD ALI	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /15 /2023 ()	
134	D-ABLAPL/31354/2024	VS STATE OF ODISHA PREM BAHADUR SAUD	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /374 /2024 ()	
135	D-ABLAPL/31359/2024	VS STATE OF ODISHA RAJIB LOCHAN BISWAL	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /7 /2015 ()	
136	D-ABLAPL/31362/2024	VS STATE OF ODISHA(VIG.) SIBANI PATRA @ SIVAJI	PRASANTA KUMAR NANDA VS	HINJILI /834 /2024 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-ABLAPL/31365/2024	STATE OF ODISHA BIPIN@BIPINI BIHARI MOHAPATRA VS	SANJIB MOHANTY VS	// GOBINDAPUR /189 /2024 ()	AOR20220001611C202400046
138	D-ABLAPL/31367/2024	STATE OF ODISHA SK. ABDOL @ GULAM HOSEN VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /393 /2024 ()	
139	D-ABLAPL/31369/2024	STATE OF ODISHA AJAYA KUMAR MOHAPATRA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
140	D-ABLAPL/31370/2024	STATE OF ODISHA KASINATH SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /605 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :15/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/44299/2024 ARBA/ /	MAHANADI COALFIELDS LTD., BURLA MP	RAKESH SHARMA	35/2024
2	D-OTAPL/44308/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, MP	CHITRANILASATAPATHY,SR.S.C	122/2024
3	D-OTAPL/44308/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, MP	CHITRANILASATAPATHY,SR.S.C	123/2024
4	D-OTAPL/44308/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, MP	CHITRANILASATAPATHY,SR.S.C	124/2024
5	D-OTAPL/44309/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, MP	CHITRANILASATAPATHY,SR.S.C	125/2024
6	D-OTAPL/44309/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, MP	CHITRANILASATAPATHY,SR.S.C	126/2024
7	D-OTAPL/44309/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, MP	CHITRANILASATAPATHY,SR.S.C	127/2024
8	D-OTAPL/13/2020 OTAPL/13/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, MP	SUSMA KANISHKAPATRY, SR.S.C.	128/2024
9	D-OTAPL/2/2021 OTAPL/2/2021	THE COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, MP	SUSMA KANISHKAPATRY, SR.S.C.	129/2024
10	D-OTAPL/27/2009 OTAPL/27/2009	COMNR.,CENTRAL EXCIS MP	MR.D.BEHURA	130/2024
11	D-CRLMP/31317/2024 CRLMP/1425/2024	BIPIN BIHARI PATRA MP	DAYANIDHI MISHRA	238/2024
12	D-LAA/3/2011 LAA/3/2011	STATE MP	ASC	362/2024
13	D-LAA/3/2011 LAA/3/2011	STATE MP	ASC	363/2024
14	D-LAA/3/2011 LAA/3/2011	STATE MP	ASC	364/2024
15	D-MATA/44293/2024 MATA/ /	BHAGYABATI TARASIA MP	RAJENDRA NARAYAN ROUT	466/2024
16	D-RSA/36309/2024 RSA/ /	SARALA PRADHAN MP	RAGHUNATH DASMOHAPATRA	1205/2024
17	D-CMP/44295/2024 CMP/ /	RAMA KRUSHNA PANIGRAHI MP	ARJUNA CHARANA BEHERA	1251/2024
18	D-CMP/44317/2024 CMP/ /	VISHAL VYAS MP	GOPINATH MISHRA	1252/2024
19	D-CMP/44320/2024 CMP/ /	SUBHASHIS NAIK MP	NIRANJAN LENKA	1253/2024
20	D-CMP/44355/2024 CMP/ /	UDAYANATH BHATTA MP	ASHOK KUMAR SARANGI	1254/2024
21	D-BLAPL/27803/2024 BLAPL/9642/2024	SEIKH RAMJAN MP		1369/2024
22	D-BLAPL/29021/2024 BLAPL/9785/2024	SARAT LENKA MP		1370/2024
23	D-BLAPL/29321/2024 BLAPL/9865/2024	DENGA MUNA @ RAMESH PARIDA MP	ABHISHEK PRADHAN	1371/2024
24	D-ABLAPL/29813/2024 ABLAPL/11047/2024	SUBASH THAMBA @ RINTU MP		2252/2024
25	D-ABLAPL/22042/2024 ABLAPL/8203/2024	RAMESHWARA NAIK @ NAEK MP		2253/2024
26	D-ABLAPL/21090/2024	NANDA KISHORE BARCHI		

	ABLAPL/8246/2024	MP		2254/2024
27	D-ABLAPL/28120/2024	HRUDANANDA MALIK	SANJAYA KUMAR PATRI	
	ABLAPL/10622/2024	MP		2255/2024
28	D-MACA/44321/2024	ANITA MEHER	PABITRA KUMAR NAYAK	
	MACA/ /	MP		2447/2024
29	D-MACA/44322/2024	SANTOSHI NAYAK	T.N.MURTY	
	MACA/ /	MP		2448/2024
30	D-MACA/44322/2024	SANTOSHI NAYAK	T.N.MURTY	
	MACA/ /	MP		2449/2024
31	D-CRLA/31341/2024	KALEBA JANI	S.S.RAY (2)	
	CRLA/ /	MP		2638/2024
32	D-CRLA/31341/2024	KALEBA JANI	S.S.RAY (2)	
	CRLA/ /	MP		2639/2024
33	D-CRLA/31341/2024	KALEBA JANI	S.S.RAY (2)	
	CRLA/ /	MP		2640/2024
34	D-CRLMC/31320/2024	SUBASH CHANDRA GAJENDRA @ SUBAS GAJENDRA	CHARANA BEHERA	
	CRLMC/ /	MP		2795/2024
35	D-CRLMC/24908/2024	RATNAKAR MOHANTY	PRATAP CHANDRA MISHRA	
	CRLMC/3423/2024	MP		2796/2024
36	D-CRLMC/31346/2024	NALINI KUMAR PATRA	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2797/2024
37	D-CRLMC/31348/2024	PRASANTA KUMAR ROUT	GOPAL KRUSHNA MOHANTY	
	CRLMC/ /	MP		2798/2024
38	D-WA/44287/2024	BLADAV JEW, BIJE KEONJHARGARH	DUSMANTA KUMAR JENA	
	WA/ /	MP		7533/2024
39	D-WA/44290/2024	BLADAV JEW, BIJE KEONJHARGARH	DUSMANTA KUMAR JENA	
	WA/ /	MP		7534/2024
40	D-WA/44276/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		7535/2024
41	D-WA/44276/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		7536/2024
42	D-WA/44328/2024	JAYAKRUSHNA PANIGRAHI	SUKANTA KU. NAYAK	
	WA/ /	MP		7537/2024
43	D-WA/44277/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7538/2024
44	D-WA/44277/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7539/2024
45	D-WA/44277/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7540/2024
46	D-WA/44278/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7541/2024
47	D-WA/44278/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7542/2024
48	D-WA/44278/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7543/2024
49	D-WA/44279/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7544/2024
50	D-WA/44279/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7545/2024
51	D-WA/44279/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7546/2024
52	D-WA/44280/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7547/2024
53	D-WA/44280/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7548/2024
54	D-WA/44280/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7549/2024
55	D-WA/44281/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7550/2024
56	D-WA/44281/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7551/2024
57	D-WA/44281/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7552/2024

58	D-WA/44282/2024 WA/ /	STATE OF ODISHA MP	AMIYA KU MISHRA, A.G.A.	7553/2024
59	D-WA/44282/2024 WA/ /	STATE OF ODISHA MP	AMIYA KU MISHRA, A.G.A.	7554/2024
60	D-WA/44282/2024 WA/ /	STATE OF ODISHA MP	AMIYA KU MISHRA, A.G.A.	7555/2024
61	D-WA/44283/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7556/2024
62	D-WA/44283/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7557/2024
63	D-WA/44283/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7558/2024
64	D-WA/44285/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7559/2024
65	D-WA/44285/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7560/2024
66	D-WA/44285/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7561/2024
67	D-WA/44323/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7562/2024
68	D-WA/44323/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7563/2024
69	D-WA/44323/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	7564/2024
70	D-WA/44286/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7565/2024
71	D-WA/44286/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7566/2024
72	D-WA/44286/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7567/2024
73	D-WA/44324/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7568/2024
74	D-WA/44324/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7569/2024
75	D-WA/44324/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7570/2024
76	D-WA/44289/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7571/2024
77	D-WA/44289/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7572/2024
78	D-WA/44289/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7573/2024
79	D-WA/44292/2024 WA/ /	STATE OF ODISHA MP	AMIYA KU MISHRA, A.G.A.	7574/2024
80	D-WA/44292/2024 WA/ /	STATE OF ODISHA MP	AMIYA KU MISHRA, A.G.A.	7575/2024
81	D-WA/44292/2024 WA/ /	STATE OF ODISHA MP	AMIYA KU MISHRA, A.G.A.	7576/2024
82	D-WA/44330/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7577/2024
83	D-WA/44330/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7578/2024
84	D-WA/44330/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7579/2024
85	D-WA/44301/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7580/2024
86	D-WA/44301/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7581/2024
87	D-WA/44301/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7582/2024
88	D-WA/44332/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7583/2024
89	D-WA/44332/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	

	WA/ /	MP		7584/2024
90	D-WA/44332/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		7585/2024
91	D-WA/44303/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7586/2024
92	D-WA/44303/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7587/2024
93	D-WA/44333/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7588/2024
94	D-WA/44303/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7589/2024
95	D-WA/44333/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7590/2024
96	D-WA/44333/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7591/2024
97	D-WP(C)/44291/2024	M/S CREDENCE INTERIOR PVT. LTD., BBSRUDEEP KUMAR SARANGI		
	WP(C)/25933/2024	MP		13962/2024
98	D-WP(C)/44288/2024	BALARAM DIXIT	DR. SUSANT KUMAR KANUNGO	
	WP(C)/25952/2024	MP		13963/2024
99	D-WP(C)/36737/2024	ARCHITA NAYAK	DEEPALI MAHAPATRA	
	WP(C)/22474/2024	MP		13964/2024
100	D-WP(C)/44296/2024	ALOK KUMAR SWAIN	PRASANTA KUMAR JENA	
	WP(C)/ /	MP		13965/2024
101	D-WP(C)/44297/2024	DEBAKANTA BEHERA	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		13966/2024
102	D-WP(C)/28029/2024	G.BIJAYALAKSHMI CHOUDHURY	DEEPALI MAHAPATRA	
	WP(C)/16046/2024	MP		13967/2024
103	D-WP(C)/44298/2024	RASMITA MALIK	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		13968/2024
104	D-WP(C)/44304/2024	KISHORE CHANDRA MOHANTY	SATRUGHNA DASH (A)	
	WP(C)/ /	MP		13969/2024
105	D-WP(C)/40011/2024	MADAN MOHAN BISWAL	PRASANTA KISHORE RAY	
	WP(C)/23567/2024	MP		13970/2024
106	D-WP(C)/44325/2024	DEBENDRA NATH BEHERA	NIRANJAN LENKA	
	WP(C)/ /	MP		13971/2024
107	D-WP(C)/23203/2022	PRAMOD KUMAR SAHOO	PRASANNA KUMAR RATH	
	WP(C)/23203/2022	MP		13972/2024
108	D-WP(C)/44252/2024	MALATI MAJHI	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		13973/2024
109	D-WP(C)/20869/2024	SANJAY KUMAR SETHY	MR. P.K.PARHI,DSGI	
	WP(C)/11861/2024	MP		13974/2024
110	D-WP(C)/20249/2024	M/S. DEEPAK KUMAR DAS	ADITYA NARAYN RAY	
	WP(C)/13518/2024	MP		13975/2024
111	D-WP(C)/44336/2024	NAKSHYATRAMALA SAHU	ADWAITA PRASAD SAHOO	
	WP(C)/ /	MP		13976/2024
112	D-WP(C)/27696/2024	SIBARAM DEHURY		
	WP(C)/15712/2024	MP		13977/2024
113	D-WP(C)/44313/2024	SUKADEV MOHAPATRA	RAJENDRA KUMAR MUND	
	WP(C)/ /	MP		13978/2024
114	D-WP(C)/44318/2024	SADIK KHAN	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		13979/2024
115	D-WP(C)/28473/2024	JEMADEIPUR SERVICE COOPERATIVE SOCIETY LTD.		
	WP(C)/16699/2024	MP		13980/2024